

NATIONAL COMPANY LAW APPELLATE TRIBUNAL

PRINCIPAL BENCH

2nd FLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI

DAILY CAUSE LIST DATED 04.06.2021 (FRIDAY)

COURT OF CHAIRPERSON (VIRTUAL MODE)

10:30 AM

In the Court of Hon'ble Mr. Justice A.I.S. Cheema, the Officiating Chairperson and Hon'ble Mr. V.P. Singh, Member (Technical)

For Orders (For Renewal of FDR)

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	TA (AT) (Compt.) No. 10 of 2017 (Old Appeal No. 48/2016)	Shree Cement Limited Vs. Competition Commission of India & Ors.	Manas Kumar Chaudhuri	Samar Bansal (R-CCI)
2.	TA (AT) (Compt.) No. 16 of 2017 Old Appeal No. 54/2016	THE RAMCO CEMENTS LIMITED Vs. COMPETITION COMMISSION OF INDIA AND ANOTHER	SHRUTI IYER & RAHUL BALAJI	Vaibhav Gaggar, Saksham Dhingra & Neha Mishra, R-1 Atul Dua, Vasanth Rajasekaran, Ankush Walia, R-2
3.	TA (AT) (Compt.) No. 17 of 2017 Old Appeal No.55/2016	JK CEMENT LIMITED Vs. COMPETITION COMMISSION OF INDIA AND ANOTHER	P.K. Bhalla	Atul Dua, Vasanth Rajasekaran, Ankush Walia for Builders Association of India.
4.	TA (AT) (Compt.) No. 28 of 2017 Old Appeal No. 68/2016	BINANI CEMENT LIMITED Vs. COMPETITION COMMISSION OF INDIA AND ANOTHER	ABHINAV S. RAGHUVANSHI & PRATEEK TEWARI	Vaibhav Gaggar, Saksham Dhingra & Neha Mishra, R-1 Atul Dua, Vasanth Rajasekaran, Ankush Walia, R-2
5.	Competition App. (AT) No. 23 of 2018	Interglobe Aviation Ltd. (Indigo Airlines) Vs. Competition Commission of India & Ors.	PranjalPrateek	Samar Bansal (R-CCI)
6.	Competition App. (AT) No. 25 of 2018	Jet Airways (India) Ltd. Vs. Competition Commission of India & Anr.	Prerna	Samar Bansal (R-CCI)
7.	Competition App. (AT) No. 71 of 2018	Planetcast Media Services Ltd Vs Competition Commission of India & Ors.	Aakansha Kaul	Udayan Jain (R-CCI)

8.	Competition App. (AT) No. 72 of 2018	Lalit Jain & Ors Vs Competition Commission of India & Ors.	Aakansha Kaul	Udayan Jain (R-CCI)
9.	Competition App. (AT) No. 11 of 2018	ITC Ltd. Vs. CCI	Kanika Chaudhary Nayar	Samar Bansal
10.	Competition App. (AT) No. 13 of 2020	Grasim Industries Ltd. Vs. Competition Commission of India & Anr.	Nisha Kaur Uberoi	

For Directions

11.	Comp. App. (AT) (Ins) No. 293 of 2020 Part Heard	National Spot Exchange Ltd. Vs. Namdhari Food International Pvt. Ltd Through its Liquidator & Anr. With	Ranjan Kumar Pandey	Viren Sharma
12.	Comp. App. (AT) (Ins) No. 301 of 2020 Part Heard	Deputy Collector and Competent Authority (NSEL) Vs. Namdhari Food International Pvt. Ltd. & Ors. With	Aaditya Pande	Abhishek Anand
13.	Comp. App. (AT) (Ins) No. 574 of 2020 Part Heard	National Spot Exchange Ltd. Vs. Sisir Kumar Appikatla Interim RP Metkore Alloys Industries Ltd & Ors. With	Sandeep Bisht	Aparna Athota-R1 Rahul Chitnis-R2 & R3 Manmadharao-R4
14.	Comp. App. (AT) (Ins) No. 575 of 2020 Part Heard	Marathe Hospitality through its partner Anoop Naik Vs. Mahesh Surekha, Resolution Professional of Phadnis Resorts and Spa India Ltd. & Ors. With	Anuj Tiwari	Shyam Kapadia Rahul Chitnis-R5 & R6 Mahesh Surekha-IRP Madhur Mahajan
15.	Comp. App. (AT) (Ins) No. 611 of 2020 Part Heard	Competent Authority and Deputy Collector (NSEL) Vs. Sisir Kumar Appikatla Interim Resolution Professional Metkore Alloys Industries Ltd. & Ors. With	Aaditya Pande	Anuj Tiwari-R1 Aparna Athota-R1 Manmadharao-R4
16.	Comp. App. (AT) (Ins) No. 764 of 2020 Part Heard	Sub Divisional Officer, Sub Division Nashik, District Nashik Vs. Mahesh Sureka Resolution Professional of Phadnis Resorts & Spa India Ltd. & Ors.	Aaditya Pande	Saurabh Pandya Madhur Mahajan- IRP Anuj Tiwari-R4 & R5

17.	Comp. App. (AT) (Ins) No. 354 of 2020	Rajpal Singh Solanki Vs. Quazar Infrastructure Pvt Ltd & Anr.	Vipul Ganda	Nakul Mohta-R1 Vinod Kr. Chaurasia-R2
18.	Comp. App. (AT) (Ins) No. 453 of 2020	Global Steel Company Vs. JBF Petrochemicals Ltd.	Vishakha Gupta	Shiv Kumar Suri
19.	Comp. App. (AT) (Ins) No. 827 of 2020	Ome Prakash Verma (Suspended Director of Neesa Leisure Ltd.) Vs. Amit Jain (RP of Neesa Leisure Ltd.) & Anr.	Jaitegan Singh Khurana	Satyender Kumar Rai-R1 Amit Jain-RP Dinkar Singh-R2
20.	Comp. App. (AT) (Ins) No. 943 of 2020	Pitti Coal Company Vs. Mahalaxmi Continental Ltd. & Ors.	Ashish Chauhan	Tanmay Thomas Anand Varma-R1 to R5

For Admission (Fresh Cases)

21.	Comp. App. (AT) (Ins) No. 388 of 2021	G.S. Buildtech Pvt. Ltd. Vs. Ardee Infrastructure Venture Pvt. Ltd.	Anirudh Wadhwa	
22.	Comp. App. (AT) (Ins) No. 390 of 2021	Dr. Anees Ahmed & Ors. Vs. Amit Jain (Resolution Professional) & Ors.	Pramod Kr. Singh	

For Admission (After Notice)

23.	Comp. App. (AT) (Ins) No. 29 of 2021	Pioneer Engineered Facility Management Services Pvt. Ltd Vs. Medeor Hospital Ltd.	Misha	Abhishek Singh
24.	Comp. App. (AT) (Ins) No. 198-199 of 2021	Niraj Jha Vs. Enkay (India) Rubber Co. Pvt. Ltd. & Anr.	Harish Katyal	Saurabh Kalia-R2
25.	Comp. App. (AT) (Ins) No. 256 of 2021	Henan Boom Gelatin Co. Ltd. Vs. Sunil healthcare Ltd.	Nandini Sharma	

Copy to: -

1. Notice Board
2. Website: www.nclat.nic.in

By order of Hon'ble Officiating Chairperson
-sd/-
Registrar